

Office of the District Judge, Murshidabad
(English Department)
Berhampore, Murshidabad

Employment Notification

No. **1178**

Dated: 22.12.2023

Applications are invited from the willing and eligible retired Government Employees (Indian Citizens) who are physically fit and mentally alert and preferably having knowledge in running day to day Court proceedings for filling up the following vacancies in the Fast Track Courts under the Judgeship of Murshidabad purely on contractual basis up to 31.03.2024, usually extended every year for another year.

Name and number of Post

1. English Steno-Typist 03 (Three) [Existing]
2. Bench Clerk (Peshkar) 02 (Two) & 01 (One) [Expected]
3. Peon 03 (Three)[Existing] & 01(One) [Expected]

Age:

Not more than 61 years as on 01.01.2024.

Qualifications required :

- For English Steno-Typist – Minimum Madhyamik or its equivalent, English Short-hand speed 80 w.p.m., English Type writing – 30 w.p.m., Knowledge in English and Bengali language and Computer operation.
- For Bench Clerk (Peshkar) – Minimum Madhyamik or its equivalent, Knowledge in English and Bengali language and Computer operation.
- For Peon – Minimum Class VIII pass

Selection Procedure:

- For English Steno-Typist – Skill Test, Type writing Test, Computer Test and Interview.
- For Bench Clerk (Peshkar) – Computer Test and Interview.
- For Peon – Interview

Pay

[Last Pay drawn (Pay + Dearness Allowance) at the time of their retirement] – [Pension + Relief on pension on the date of contract]

(There will be no annual increment)

Candidates are requested to visit the Official website of the Murshidabad Judgeship mentioned below for all further communication and information regarding the re-employment process.

Official Website of Murshidabad Judgeship

(<https://districts.ecourts.gov.in/murshidabad>)

Interested retired Government employees may apply by filling up the prescribed format, which is affixed alongside. Application must be submitted with self-attested photocopies of all requisite testimonials, P.P.O. and fitness Certificate issued by a registered medical practitioner. One recent passport sized photograph of the candidate to be pasted on the application.

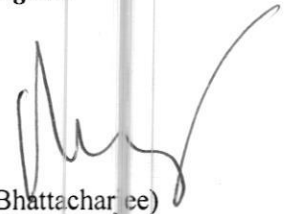
The applicant should bring the duly filled up application on the date of the Interview. Any personal communication is strictly prohibited.

Since the service is purely contractual there is no reservation of post in any category.

No Application Fees is payable.

Date and Venue of Walk in Interview and Skill Test: 17.01.2024 at 11 a.m. at District Judge's Court Campus at Berhampore, Murshidabad

(Candidates must report at District Judge's English Office at 11 a.m. sharp)


(Bhaskar Bhattacharjee)
District Judge, Murshidabad

22/12/2023

APPLICATION FORM

POST APPLIED FOR

To
The District & Sessions Judge,
Murshidabad,
PIN- 742101

One recent
passport size
photograph duly
signed by the
candidate to be
pasted here.

Sir,

I beg to apply for the post of, on contract basis, in Your Judgeship and
I beg to submit my particulars as per prescribed format, given below :-

1. Full Name (in block letter) :
2. Name of the Father/Husband :
3. Date of Birth (according to Christian era) :
(give attested supporting documents)
4. Age as on 01.01.2024:
5. Sex (Male/Female) :
6. Nationality :
7. Religion :
- 8.a)Address (Permanent) with Tel. No.
b)Address (Present) with Tel. No. :
9. Physically Handicapped (Yes/No.) :
(give attested supporting documents)
10. Educational Qualification :
(give self attested Marksheet / Certificate
Of highest qualification)
11. Details of knowledge in Computer Operation/Typing?
(give self attested supporting documents)
12. Do you know ordinary Type-writing?

If so, give details. :

(give self attested supporting documents)

13. Knowledge in Shorthand (English)?

(give details) :

(give self attested supporting documents)

14. Other Qualifications, if any. :

(give self attested supporting documents)

15. Details of Working Experience

(give self attested supporting documents)

Declaration

I, hereby declare that, all statements made in this application are true, complete and correct to the best of knowledge and belief and in the event of any information being found false, my candidature is liable to be cancelled.

Yours faithfully,

Date :

Place:

Encl :

Signature of the Applicant

N.B.

Applicants are directed to submit only the self attested supportive documents as asked for and also his Fitness Certificate issued by a registered Medical Practitioner.